

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO. 2198
ANSWERED ON 20.03.2023

ILLEGAL MINING

2198. DR. PRASHANTA NANDA:
SMT. SULATA DEO:

Will the Minister of MINES be pleased to state:

- (a) the number of complaints of illegal mining received by the Ministry, State-wise, for the year 2022-23;
- (b) the number of cases disposed of;
- (c) whether a system will be introduced to fast track the disposal of pending cases related to illegal mining; and
- (d) if so, the details thereof, if not, the reasons therefor?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a) to (d): Section 23C of Mines and Minerals (Development and Regulation) Act (MMDR Act) 1957, empowers the State Governments to frame rules to prevent illegal mining and the State Governments may, by notification in the Official Gazette, make such rules for preventing illegal mining, transportation and storage of minerals and for the purposes connected therewith. Hence, control of illegal mining comes under the legislative and administrative jurisdiction of the State Governments.

Further, Section 30B of the MMDR Act, 1957 provides for constitution of Special courts by the State Governments for the purposes of providing speedy trial of offenses for contravention of the provisions of sub-section (1) or sub-section (1A) of Section 4 of the Act. Section 30C of the Act provides that such Special Courts shall be deemed to be a Court of Session.

As per quarterly returns on illegal mining (both for major and minor minerals) furnished by the various State Governments to the Indian Bureau of Mines, a Sub-ordinate Office of Ministry of Mines, the State-wise number of cases of Illegal mining for the year 2022-23 is given at Annexure-I.

ANNEXURE-I (PO 2198)

S.No	State	Illegal mining cases 2022-23 *	FIR Lodged (Nos.)*	Court Cases Filed (Nos.)*	Vehicle Seized (No.)*	Fine realized by State Govt. (Rs. Lakh)*
1.	Andhra Pradesh	4296	0	0	232	7312.55
2.	Goa	1	0	0	0	0
3.	Gujarat	4886	28	13	3551	7656.69
4.	Himachal Pradesh	1934	0	189	3	50.08
5.	Jammu & Kashmir	2667	235	8	2828	620.01
6.	Jharkhand	1626	569	253	1187	312.15
7.	Karnataka	2960	384	150	340	1546.18
8.	Kerala	3671	0	0	0	6840.16
9.	Madhya Pradesh	3901	4	1584	0	27343.25
10.	Maharashtra	3607	190	0	483	4323.98
11.	Odisha	7	0	0	1	7.75
12.	Rajasthan	7645	856	39	5511	8147.56
13.	Sikkim	28	1245	21	1017	22.40
14.	Tamilnadu	4495	0	0	0	743.12
15.	Telangana	17938	175	674	0	7221.83
16.	Uttar Pradesh	757	0	0	0	256.26

*Data from 1st April 2022 to 30th September 2022